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CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK

**ORIGINAL APPLICATION NO.750 OF 2010**  
Cuttack this the 29<sup>th</sup> Day of November, 2010

CORAM:

**HON'BLE SHRI M.R.MOHANTY, VICE-CHAIRMAN  
AND  
HON'BLE SHRI C.R.MOHAPATRA, ADMINISTRATIVE MEMBER**

...

Sri Banamber Sethy, aged about 49 years, Son of late Bihari Sethi, Permanent resident of Vill-Mauzibeg, PO-Balanga, District-Puri – at resent working as Inspector of Posts, Malkangiri

...Applicant

By the Advocates: Mr.D.K.Mohanty

-VERSUS-

1. Union of India represented through its Chief Post Master General, Orissa Circle, Bhubaneswar, District-Khurda
2. The Post Master General, Berhampur Region, Berhampur, Dist-Ganjam
3. Senior Superintendent of Post Offices, Koraput Division, Dist-Koraput
4. R.K.Pradhan, ASPO(OD), Assistant Superintendent of Post Office, Koraput Division, Jeypore, Dist-Koraput

...Respondents

By the Advocates: Mr.U.B.Mohapatra, SSC

**ORDER**

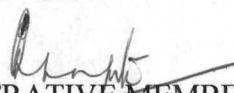
**HON'BLE SHRI M.R.MOHANTY, VICE-CHAIRMAN:**

1. Heard Shri D.K.Mohanty, learned counsel for the Applicant and Shri U.B.Mohapatra, learned Senior Standing Counsel for Government of India (to whom a copy of the O.A. has already been supplied) and perused the materials placed on record.
2. By way of filing a representation (copy of which has been placed at Annexure-A/6 dated 11.11.2010 to this O.A.), the applicant virtually seeks his transfer back to Costal Orissa/Puri. Who will be posted where is within the domain of the authorities in control of the matter and therefore, without any waste of time, we dispose of this case by remitting the matter to the Chief Post Master General, Orissa Circle, Orissa,



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Bhubaneswar to consider the grievance of the applicant, as raised in his representation at Annexure-A/6 dated 11.11.2010 and in this O.A. and pass a reasoned order by the end of December, 2010, under intimation to the applicant. Post Master General, Berhampur Region, Berhampur should transmit the representation dated 11.11.2010 of the applicant addressed to him, to the Chief Post Master General, Orissa Circle, Bhubanswar within 10 days of the date of receipt of copy of this order.

3. Send copies of this order to the applicant and Respondents (along with copies of this O.A.) by Regd.Post. Free copies of this order be also supplied to the learned counsel for the parties.

  
ADMINISTRATIVE MEMBER

  
VICE-CHAIRMAN